[Translation]

MR. SPEAKER: I have enquired. We have not received it as yet.

[English]

PROF. MADHU DANDAVATE: I have sent it along with the Adjournment Motion. It has already been sent to you along with the notice of adjournment motion.

SHRI S. JAIPAL REDDY: We have all given you notices of adjournment motion.

MR. SPEAKER: I will look into it.

(Interruptions)

[Translation]

MR. SPEAKER: I would look into it but there is no dispute over the matter.

[English]

PROF. MADHU DANDAVATE: Fortunately, I have got one more copy.

[Translation]

MR. SPEAKER: I would get your copy cyclostyled, if I find any difficulty.

[English]

There is no need to shout about it.

PROF. MADHU DANDAVATE: There is no question of shouting. (Interruptions)

Are you happy about it, Sir?

(Interruptions)

[Translation]

MR. SPEAKER: Why do you behave

daily like this? Why can't you forgive atleast for a day.

PROF. MADHU DANDAVATE; We should not forgive them even for a day. Why should we forgive?

SHRI SOMNATH CHATTERJEE (Bolpur): Mr. Speaker, Sir, at least I cannot forgive.

(Interruptions)

MR. SPEAKER: I have told you that if there is anything, I will again look into it. I shall scrutinise according to your documents. I have disclosed whatever information I had.

(Interruptions)

[English]

12.23 hrs.

STATEMENT CORRECTING REPLY TO SQ. NO. 911 DATED 5-5-87 RETELECOM-IN RURAL MUNICATION FACILITIES AREAS.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): While answering the Supplementaries with reference to Starred Question No. 911 on 5th May, 1987, about number of Hexogens covered by Public Call Offices in the Country, I had given a round figure of about 10,000. I had, in fact, stated "The whole country has been divided in to 50,280 hexagons. We have got 25,856 hexagons with Public Call Offices in the country and our target in the 7th Plan is about 10,000 LDPTs". The word 'about' appears to have been missed in the proceedings.

[Sh. Sontosh Mohan Dev]

- 2. The actual number planned in the 7th . Plan is 9,000.
- 3. Since the discrepancy came to notice only during the proceedings of the Estimate Committee well after the date on which the reply was given to the Parliament, a statement correcting the discrepancy could not be made earlier. The occurrence of the discrepancy and the delay in correcting the same is very much regretted.

12.24 hrs.

BUSINESS ADVISORY COMMITTEE

Forty Sixth Report

[English]

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to move the following:-

> "That this House do agree with the Forty-sixth Report of the **Business Advisory Committee** presented to the House on the 7th December, 1987."

Mr. Speaker: The question is:

"That this House do agree with the Forty-sixth Report of the **Business Advisory Committee** presented to the House on the 7th December, 1987."

The motion was adopted

(Interruptions)

[Translation]

MR. SPEAKER: When have I deprived you? I have never done it.

[English]

PROF. MADHU DANDAVATE' (Rajapur): It is a clear breach of assurance.

(Interruptions)

[English]

MR. SPEAKER: I have to inform the House that I have received a notice of Motion of No-Confidence in the Council of Ministers under rule 198 from Shri K.P. Unnikrishnan.

I do not find Shri Unnikrishnan in the House to ask for leave. Next item.

SHRIV. KISHORE CHANDRAS. DEO (Parvathipuram): What about the Adjournment Motion on submarines?

[Translation]

MR. SPEAKER: I have already said that I would look into it once again.

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Mr. Speaker, this only shows the casual manner in which the Opposition Leaders are treating this highly important subject of No Confidence Motion. If they have any political will

(Interruptions)

S. BUTA SINGH: They tabled the notice and ran away. Is this the way to conduct democracy in this country?

MATTERS UNDER RULE 377

[Translation]

(i) Need to formulate schemes to check environmental pollution in Agra and Firozabad